

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1114/2019 IN CP/549/IB/2017
NAME OF PETITIONER : S. Rajagopal (Liquidator - Srivari Metal Works Pvt Ltd)
NAME OF RESPONDENT : Arul Jothi
SECTION : 35(1)(b), 35(1)(c) & 60(5) of IBC

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/1115/2019 IN CP/549/IB/2017
NAME OF PETITIONER : S. Rajagopal (Liquidator - Srivari Metal Works Pvt Ltd)
NAME OF RESPONDENT : G. Kesavan
SECTION : 35(1)(b), 35(1)(c) & 60(5) of IBC

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COMMON ORDER

Ld. Counsel for the Liquidator Mr. B. Dhanaraj is present through video conferencing mode. None appears for the Respondent.

Post this matter for hearing on **21.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)